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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(CAA).No.445/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Baazar Retail Limited		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~1) KIRAN SHARMA, Pr-CS for All Petitioners~~ Kiran Sharma  
19/12/2017

1) Mr. Nimmalaya  
Dagupta, Adv

2) Mr. Shashank  
Mishra, Adv

3) Ms. Mishra Basu, Adv

4) Ms. Rajshree Nubharia,  
Adv

O/o RD(ER)

Ministry of  
Corporate Affairs,  
GOI

Petitioners  
Rajshree  
19/12/17

19.12.17

5) TIAINLA  
Dy Director

**ORDER**

Ld. Counsel for the petitioner and Ms. Tiainla, Dy.  
Director from the O/o the Regional Director, Eastern Region,



Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Dy. Director appearing on behalf of the Central Government has informed that regarding to their query, petitioner has filed reply only on 18/12/2017. Central Government is directed to file supplementary report within 30 days from today.

List it on 09/02/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)